

EDELWEISS GENERAL INSURANCE COMPANY LIMITED

Add-ons Under Edelweiss Private Car Stand-Alone Own Damage Insurance

Mandatory Deduction Protect

This cover is applicable if it is shown on Your schedule.

In consideration of the payment of an additional premium as specified and shown in Your Schedule, it is hereby agreed and declared that on the happening of an insured event as provided for hereunder arising during the policy period and notified as prescribed, We will waive the compulsory deductible applicable on the policy.

We will indemnify You in respect of the cost incurred by You towards bearing the compulsory deductible amount applicable under the Motor Insurance Policy for the insured vehicle following an admissible claim under the Motor Insurance Policy subject to the following Special Provisions and subject also to the terms and conditions of the policy except in so far as the same may be varied hereby.

Conditions:

1. This add-on cover is valid only if the Motor Insurance Policy issued by Us is valid during the accident period and the claim is admissible under the said policy terms and conditions.
2. This add-on cover is not valid where a loss is covered under any other type of insurance policy with any other insurer or manufacturer's warranty or recall campaign or under any other such packages at the same time.
3. The voluntary deductible amount applicable to the Motor Insurance Policy shall be borne by You.
4. This add-on cover is applicable only for Vehicle less than 5 years old.
5. The add-on cover is applicable for Private car – A car registered as Private Car and used for private purposes only.
6. The cover is applicable only for 1 accident during the policy period.

Subject otherwise to the terms, exceptions, conditions and limitations of this policy.